

CENTRAL ADMINISTRATIVE TRIBUNAL,
ERNAKULAM BENCH

Original Application No. 159/2013

Friday, this the 21st day of August, 2015

CORAM:

**Hon'ble Mr. U. Sarathchandran, Judicial Member
Hon'ble Mrs.P. Gopinath, Administrative Member**

H.Rahila Beevi
W/o.A.Shamsudeen
Working as GDS BPM
Kizhakkanel B.O
Parinalli SO
Kollam Head Office
Kollam residing at Charuvila
Puthan Veedu, Karamcode P.O
Pin – 691 579

..... **Applicant**

(By Advocate – Mr.V Sajith Kumar)

V e r s u s

1. **Union of India**
Represented by the Secretary to the
Government, Department of the Post
Ministry of Communications
Government of India, New Delhi – 110 001
2. **The Chief Postmaster General,**
Kerala Circle
Trivandrum – 695 101
3. **The Senior Superintendent of Posts**
Kollam Postal Division
Kollam – 691 001

..... **Respondents**

(By Advocate – Mr.Thomas Mathew Nellimootttil, Sr.PCGC)

This Original Application having been heard on 21.8.2015, the Tribunal on the same day delivered the following:

ORDER

Hon'ble Ms.P.Gopinath, Administrative Member

Heard Mr.V Sajith Kumar, learned counsel for applicant and learned counsel for respondents.

2. When the case taken up for hearing today, respondents have produced Annexure R-5 wherein the work load points have been reassessed as 98.71 and the TRCA of the applicant has been re-fixed at Rs.3870/- in the TRCA slab Rs.3660-70-5760. Hence, there is no reduction in the TRCA of the applicant and counsel for applicant submitted that there is no cause for grievance for the time being.
3. In the light of the above, the Original Application is closed.


(P.GOPINATH)
ADMINISTRATIVE MEMBER


(U.SARATHCHANDRAN)
JUDICIAL MEMBER

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